

Information note to the Press (Press Release No. 09 / 2010)

For Immediate release

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Tariff issues for Cable TV Services in Non CAS Areas - TRAI issues a simplified format in different Indian languages for cable operators having less than 500 subscribers

New Delhi, 15th February, 2010- In pursuance of the Hon'ble Supreme Court order dated 13th May 2009, TRAI has undertaken the exercise relating to tariff for Cable TV Services in Non-CAS areas. On 18th January 2010, the Hon'ble Supreme Court had directed that this exercise should be completed by 30th June 2010. Accordingly, TRAI had requested all the stakeholders to complete the submission of information about their financial and operational figures in the prescribed formats by 15th February 2010. The formats for submission of the information are already available on TRAI website: <http://www.traf.gov.in/BCSFormat.asp> .

2. TRAI has received representations from some quarters indicating that some small cable operators may not have access to computers and they may be unable to understand the format fully. To facilitate the small cable operators (Having less than 500 subscribers), TRAI has issued a simplified version of the format in different Indian languages for small cable operators. All cable operators who have less than 500 subscribers are requested to fill up this format and submit the same to TRAI by

post/fax/e-mail (Details given above) by 28th February 2010 positively. An advertisement in this regard has also been published in different regional languages in local news papers. The advertisement in different Indian languages alongwith simplified format has been placed on TRAI website: <http://www.trai.gov.in/BCSFormat.asp> .

3. It may be recalled that the Hon'ble Court had directed all the stakeholders to cooperate in this exercise. Cooperation of all the cable operators is solicited by TRAI to comply with the directions of the Hon'ble Supreme Court.

Contact Details in case of any clarifications:

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